

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3301
TO BE ANSWERED ON 17TH DECEMBER, 2021**

NATIONAL DENTAL COMMISSION

3301. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the present status of the regulatory framework for dental education in the country;
- (b) whether any proposal regarding constitution of National Dental Commission is pending with the Government at present; and
- (c) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) Dental education in the country is regulated as per the provisions of the Dentists Act, 1948 and regulations made thereunder.

(b) & (c) The National Dental Commission Bill, 2021 has been finalized and approved by the Ministry of Law & Justice.
